

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT
10.30 AM**

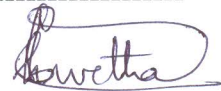
**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : CP/9/2016
NAME OF THE PETITIONER(S) : PLANT LIPIDS PVT LTD
NAME OF THE APPLICANT(S) : SYNTHITE INDUSTRIES LTD & 9 others
UNDER SECTION : 58**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

① RK Bhavsakar
Priya N
Sneetha V
Keerthi K

COUNSEL FOR the
Petitioner



② P. S. RAMAN; Sr. Adv
THIRYAMATH
RAMINATH, Adv }

Counsel for
RI



ORDER

Counsels representing both the sides are present. Both the counsels sought time for submitting final arguments. Time extended at request. Put up on **08.03.2017** at **10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)